

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 139 OF 2017

&

APPEAL NO. 140 OF 2017

Dated: 13th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

NTPC Limited

.... Appellant(s)

Vs.

M. P. Power Management Company Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. P. Cahitanyashil for R.8
(in Appeal No. 140/17)

ORDER

Learned counsel for the respondents seek six weeks time to file reply. They may file the same on or before 26.10.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List these matters on **01.12.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**